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## (2024) 12 KAR CK 0017

## Karnataka High Court At Bengaluru

Case No: Criminal Petition No. 13189 Of 2024

Naveena L @ Lodde APPELLANT

Vs

State By Spp R.R.Nagar P.S. Bengaluru District - 560098

**RESPONDENT** 

Date of Decision: Dec. 16, 2024

Hon'ble Judges: S Vishwajith Shetty, J

Bench: Single Bench

Advocate: Kalpana P.V, Rahul Rai K

Final Decision: Dismissed

## **Judgement**

## S Vishwajith Shetty, J

- 1. Learned Counsel for the petitioner after arguing the matter for sometime, submits that the petition may be dismissed as withdrawn with liberty to approach the Sessions Court after the charge sheet is filed.
- 2. The aforesaid submission is placed on record. Petition is dismissed as withdrawn with liberty as prayed for.